

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal No(s). 8672/2010

STATE OF M.P

Appellant(s)

VERSUS

M.P.VIDYUT KARMACHARI SANGH & ORS.  
(with office report)

Respondent(s)

Date : 09/03/2017 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vikas Bansal, Adv.  
Mr. C. D. Singh, Adv.

For Respondent(s)

Mr. Rakesh K. Sharma, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

None appears for respondent No.1, despite service of alternative arrangement notice nor anybody appears on behalf of respondent No.2 whereas respondent No.3 is represented.

Statement of case has not been filed by any of the parties and statutory period has expired.

Registry to process the matter for being listed before the Hon'ble Court, as per rules.

(PAWAN DEV KOTWAL)  
Registrar